

(a) and (b). An one man Commission of Inquiry presided over by Mr. Justice M. P. Thakkar was set up in November, 1984 to investigate the assassination of Smt. Indira Gandhi. It is expected to complete its work with in a period of six months.

(c) and (d). The security arrangements for the Prime Minister are subject to constant review and steps to strengthen various arrangements are taken from time to time. It is not in the public interest to disclose the details.

Unsuccessful Bid on Life of Janata Candidate

81. SHRI M. SUBBA REDDY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that there was an unsuccessful bid on the life of a Janata Candidate on 23rd February, 1985 in Sriganaganagar and if so, full details thereof (Hindustan Times of 24th February, 1985) ; and

(b) whether it is a fact that in the context of earlier incident of shooting of Shri Man Singh, M. L. A. the present case has caused fear and tension ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS. (SHRIMATI RAM DULARI SINHA):

(a) No, Sir.

(b) No, Sir

Candidates Killed During Assembly Elections

82. SHRIMATI KISHORI SINHA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether several candidates were shot at and killed during the recent Assembly elections resulting in countermanding of elections in those constituencies ;

(b) if so, whether Centre fears organised violence developing as a means of stalling elections ; and

(c) if so, what guidelines have been issued to States, to prevent this ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) Yes, Sir.

(b) and (c). No Sir.

However Central Government had issued instructions to State Governments, prior to the commencement of the election which inter-alia had suggested that special care should be taken for the protection of candidates as deliberate attempts might be made on their lives with a view to getting the elections countermanded.

[Translation]

Proposals from States for Inclusion of Certain Castes in the List of SCs/STs

83. SHRI HARISH RAWAT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received proposals from the States to the effect that certain castes be included in the list of Scheduled Castes and Scheduled Tribes ;

(b) if so, the names of castes in U.P. which have been proposed for inclusion in the said list ; and

(c) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) ;

(a) Yes, Sir.

(b) The names of communities proposed by the State Government of Uttar Pradesh for fresh inclusion in the list of Scheduled Castes and Scheduled Tribes in Uttar Pradesh cannot be disclosed in the public interest.